

LOK SABHA DEBATES

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LOK SABHA

Tuesday, May 25, 1976/Jyestha 4, 1898
(Saha)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER IN THE CHAIR]

PAPERS LAID ON THE TABLE

REVIEWS & ANNUAL REPORTS OF BHARAT
OPHTHALMIC GLASS LTD., DURGAPUR AND
BHARAT HEAVY ELECTRICALS LTD., FOR
1974-75.

THE MINISTER OF INDUSTRIES
AND CIVIL SUPPLIES (SHRI T. A.
PAI) : I beg to lay on the Table a copy
each of the following papers (Hindi and
English versions) under sub-section (1) of
section 619A of the Companies Act, 1956:—

- (a) (i) Review by the Government
on the working of the Bharat
Ophthalmic Glass Limited, Durga-
pur, for the year 1974-75.
- (ii) Annual Report of the Bharat
Ophthalmic Glass Limited, Durga-
pur, for the year 1974-75 along
with the Audited Accounts and
the comments of the Comptroller
and Auditor General there on.

[Placed in Library. See No. LT-10903/
76]

- (b) (i) Review by the Government on
the working of the Bharat Heavy
Electricals Limited, for the year
1974-75.

947 L.S.—1.

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- (ii) Annual Report of the Bharat Heavy
Electricals Limited, for the year
1974-75 along with the Audited
Accounts and the comments of
the Comptroller and Auditor Gene-
ral thereon.

[Placed in Library. See No. LT-10904/
76]

NOTIFICATION UNDER TAMIL NADU DIS- TRICT MUNICIPALITIES ACT, 1920 AND A STATEMENT

THE MINISTER OF STATE IN
THE MINISTRY OF WORKS AND
HOUSING (SHRI H. K. L. BHAGAT) :
I beg to lay on the Table—

- (1) A copy of Notification No. G.O.
Ms. No. 1747 published in Tamil
Nadu Government Gazette dated
the 12th November, 1975 making
certain amendments to the Tamil
Nadu Municipal Service Rules,
1970, under section 304 of the
Tamil Nadu District Municipa-
lities Act, 1920 read with clause
(c)(iv) of the Proclamation dated
the 31st January, 1976 issued by
the President in relation to the
State of Tamil Nadu.
- (2) A Statement (Hindi and English
versions) explaining the reasons
for not laying the Hindi version
of the above Notification.

[Placed in Library. See No. LT-10905/
76]

NOTIFICATION UNDER DELIMITATION ACT, 1972

THE MINISTER OF STATE IN
THE MINISTRY OF LAW, JUSTICE
AND COMPANY AFFAIRS (DR. V.A.
SEYID MUHAMMAD) : I beg to lay

[Dr. V. A. Seyid Muhammad]
on the Table a copy of Notification No. S.O. 314(E) (Hindi and English versions) published in Gazette of India dated the 26th April, 1976, making certain corrections in the Delimitation Commission's Order No. 43 dated the 30th June, 1975 in respect of the State of Bihar, under sub-section (2) of section 11 of the Delimitation Act, 1972.

[Placed in Library. See No. LT—10906/76.]

NOTIFICATIONS UNDER TAMIL NADU CO-OPERATIVE SOCIETIES ACT, 1961, STATEMENTS & ANNUAL REPORT OF COIR BOARD FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY & CIVIL SUPPLIES (SHRI A. P. SHARMA) : I beg to lay on the Table—

- (1) A copy each of the following Notifications under sub-section (4) of section 119 of the Tamil Nadu Co-operative Societies Act, 1961, read with clause (c) iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:—
 - (i) G.O. Ms. No. 451 published in Tamil Nadu Government Gazette dated the 29th October, 1975 making certain amendment to the Tamil Nadu Cooperative Societies Rules, 1963.
 - (ii) G.O. Ms. No. 488 published in Tamil Nadu Government Gazette dated the 19th November, 1975 making certain amendments to the Tamil Nadu Cooperative Apex Societies (Management and Conduct of Elections) Rules, 1974.
 - (iii) G.O. Ms. No. 541 published in Tamil Nadu Government Gazette dated the 17th December, 1975 making cer-

tain amendment to the Tamil Nadu Cooperative Societies Rules, 1963.

- (iv) G.O. Ms. No. 595 published in Tamil Nadu Government Gazette dated the 31st December, 1975 making certain amendments to the Tamil Nadu Cooperative Societies Rules, 1963.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notifications.
- (3) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the Notifications mentioned at (1) above.

[Placed in library. See No. LT—10907/76]

- (4) A copy of the Annual Report (Hindi and English versions) for the year 1974-75 on the activities of the Coir Board and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953.

[Placed in library. See No. LT—10908/76]

PETROLEUM AND NATURAL GAS (AMDT.) RULES, 1976 REVIEW & ANNUAL REPORT OF COCHIN REFINERIES LTD., FOR THE YEAR ENDED 31-8-75

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI) : I beg to lay on the Table—

- (1) A copy of the Petroleum and Natural Gas (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 684 in Gazette of India dated the 15th May, 1976, under